

**Annexure - 7**

**Name of the corporate debtor: Datta Krupa Roller Flour Mill Private Limited**

**Date of commencement of CIRP: 28 April 2023**

**List of Creditors as on: 18 May 2023**

(Amount in ₹)

Sr No	Name of Creditor	Identificati on No.	Details of Claim Received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guaratee	Whether related party?	% of voting share in COC					
1	Joint Commissioner of Income Tax, Aurangabad	NA	09/05/23	38,96,17,349	-	Income tax (Government Dues	-	-	No	0.00%	-	-	NA	38,96,17,349	
<b>Total</b>				<b>38,96,17,349</b>	<b>-</b>			<b>-</b>		<b>0.00%</b>			<b>-</b>	<b>38,96,17,349</b>	